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C.A.No. 1811-1813 OF 1997  
ITEM NO.1ACOURT NO.11SECTION-XII  
(JUDGMENT)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.1811-1813 OF 1997

S.R. RADHAKRISHNAN & ORS.

.....  
APPELLANT(S)

:VERSUS:

NEELAMEGAM

.....  
RESPONDENT(S)

(HEARD BY HON'BLE MR. BRIJESH KUMAR AND ARUN KUMAR, JJ.)

Date : 31/07/2003 These appeals were called on for pronouncement  
Judgment today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR  
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s) Mr. K.V. Venkataraman,Adv.

For Respondent (s) Mr. K. Ramkumar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Hon'ble Mr. Justice Arun Kumar pronounced the Judgment of the Court.  
The appeals are dismissed with costs. Counsel's fee Rs.10,000/-.  
JUDGMENT IS REPORTABLE.

(A.S. BISHT)(KANWAL SINGH)  
COURT MASTER

COURT MASTER

(Signed Judgment is placed on the file)